

**GOVERNMENT OF INDIA**  
**MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT**  
**LOK SABHA**

**UNSTARRED QUESTION NO. 2510**  
**TO BE ANSWERED ON 09.03.2021**

**FINANCIAL ASSISTANCE TO NGOs**

**2510. SHRI M. SELVARAJ:**  
**DR. A. CHALLAKUMAR:**  
**SHRI GNANATHIRAVIAM S.:**

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the Government has allocated funds to various Non-Governmental Organizations (NGOs) during the last three years for various welfare schemes of the Ministry;
- (b) if so, the details of funds allocated and utilized during the said period, scheme, year and State-wise including Gujarat, Madhya Pradesh and Tamil Nadu;
- (c) whether the Government has any mechanism to check the misuse of funds by NGOs;
- (d) if so, the details thereof alongwith the number of complaints received during the last three years and the current year; and
- (e) the punitive action taken/being taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**  
**(SHRI RATTAN LAL KATARIA)**

(a) & (b): This Department has implemented various welfare Schemes through Non-Government Organizations (NGOs). The State -wise details of fund allocated and utilized under various Schemes for Non-Government Organizations (NGOs) during the last three years including Gujarat, Madhya Pradesh and Tamil Nadu are at **Annexure**.

(c) to (e) The Ministry ensures monitoring of the Schemes to enhance transparency and accountability and checks the misuse of funds in the following manner -

1. Only online proposals by NGOs through e-Anudaan portal are considered for release of grants-in-aid.
2. The proposals of NGOs are considered on the basis of recommendations and satisfactory inspection reports of the State/UT Governments, and completeness of the proposals in all respects as per the guidelines of the scheme.
3. Subsequent grants are released to the implementing agencies, only on receipt of audited statement of accounts duly verified by Chartered Accountants and utilization certificates of the grants released in the previous year.

4. Performances of the NGOs are also monitored from time to time through random surprise inspections conducted by officers and PMU State Coordinators of the Ministry and representatives of State Governments. On the basis of the inspection report, necessary corrective action is taken.
5. The Ministry sponsors evaluation studies from time to time through independent evaluation agencies, inter-alia, to check proper utilization of funds by the implementing agencies under various Schemes/Programmes.
6. NGOs have to install CCTV and live feed has to be provided on its website
7. NGOs registered on PFMS and implementing EAT Module for the purpose of proactive disclosure of their activities to the Public.

On the basis of surprise inspection by the PMU State Coordinators and complaints received, Grant-in-Aid to 111 Organization has been stopped under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse and National Action Plan for Drug Demand Reduction (NAPDDR) and 85 projects have been stopped under National Action Plan for Senior Citizen (NAPSrC).

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**Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2510 for answer on 09.03.2021-**

(a) Release of Funds under the Scheme of Grant-in-Aid to Voluntary Organizations for Scheduled Castes during the last three years ;

Rs. in Lakh

SI. No.	State	2017-18	2018-19	2019-20
1	Andhra Pradesh	135.77	118.90	221.85
2	Gujarat	32.18	0	47.28
3	Haryana	0.67	3.88	4.57
4	Himachal Pradesh	6.51	11.76	8.20
5	Jammu & Kashmir	9	11.75	0
6	Karnataka	224.7	164.70	902.17
7.	Madhya Pradesh	40.23	49.78	76.20
8	Maharashtra	1119.17	678.13	1213.08
9.	Orissa	363.50	18.10	393.27
10	Rajasthan	31.19	83.35	232.60
11	Tamil Nadu	29.96	54.35	176.52
12	Uttar Pradesh	290.58	312.40	764.62
13	Uttarakhand	0	31.64	44.05
14	West Bengal	80.35	39.41	40.92
15	NCT of Delhi	44.81	147	227.21
16	Assam	153.73	42.47	236.81
17	Manipur	27.93	64.59	75.13
18	Telangana	59.72	25.56	0
19	NSKFDC	1400.00	0	0
20	NSFDC	2950.00	1750	2020
Total		7000	3607.77	6685.65

There is no provision for State-wise fund allocation under the Scheme.

(b) Details of overall funds allocated and utilized during the last three years and the current year under the scheme of Free Coaching for SC and OBC Students:

Rs. in Lakh

Year	Allocated funds	Funds utilized
2017-18	2500	1984
2018-19	3000	1488
2019-20	3000	1326

There is no provision for State-wise fund allocation under the Scheme

(c) State wise release of funds under the Scheme of IPSrC during the last three years is as under :-

(Rs. in Lakhs)

Sl. No.	State/UT	Financial Year		
		2017-18	2018-19	2019-20
1	Andhra Pradesh	728.35	1176.81	1728.39
2	Assam	192.03	498.22	298.92
3	Bihar	13.37	22.92	0
4	Chhattisgarh	17.95	9.13	18.26
5	Delhi	154.38	52.78	36.16
6	Gujarat	21.03	30.74	94.15
7	Haryana	110.33	109.6	249.15
8	Himachal Pradesh	26.25	8.31	46.12
9	Karnataka	382.63	410.29	1281.76
10	Kerala	23.01	54.53	101.64
11	Madhya Pradesh	28.29	107.39	105.45
12	Maharashtra	434.63	833.75	1304.05
13	Manipur	260.22	566.8	523.29
14	Mizoram	5.89	0	0
15	Nagaland	17.43	18.9	55.25
16	Orissa	730.96	848.88	2137.67
17	Pondicherry	0	1.8	37.11
18	Punjab	14.58	31.27	12.46
19	Rajasthan	22.59	16.28	53.24
20	Tamil Nadu	707.16	997.41	1292.64
21	Telangana	133.95	245.38	375.18

Sl. No.	State/UT	Financial Year		
		2017-18	2018-19	2019-20
22	Tripura	25.58	25.65	21.72
23	Uttar Pradesh	119.11	105.89	308.85
24	Uttarakhand	20.58	67.25	32.19
25	West Bengal	256.36	267.42	495.05
	Total	4446.66	6507.4	10608.7

There is no provision for State-wise fund allocation under the Scheme

**(d) State-wise funds released under the Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse during the last three years**

S.No.	Name of the State/ UT	Funds Released (Rs. in Lakhs)		
		2017-18	2018-19	2019-20
1	Andhra Pradesh	128.11	302.45	314.41
2	Telangana	71.29	123.06	351
3	Haryana	62.83	157.05	166.31
4	Himachal Pradesh	15.03	34.35	53.52
5	Karnataka	115.33	698.11	1290.08
6	Punjab	75.91	96.52	167.04
7	Rajasthan	254.12	177.91	498.28
8	Tamil Nadu	351.77	838.09	750.8
9	Puducherry	16.45	81.16	41.36
10	Assam	197.61	469.37	333.68
11	Meghalaya	5.17	14.13	58.49
12	Nagaland	77.61	179.3	155.74
13	Tripura	0	0	2.45
14	Sikkim	0	38.18	18.55
15	Bihar	140.11	197.53	105.12

16	Chhatisgarh	7.9	17.76	39.14
17	Goa	0	0	0
18	Gujarat	50.9	145.65	215.86
19	Jammu & Kashmir	0	20.04	18.99
20	Jharkhand	0	0	2.2
S.No.	Name of the State/ UT	Funds Released (Rs. in Lakhs)		
		2017-18	2018-19	2019-20
21	Kerala	367.16	307.44	905.13
22	Madhya Pradesh	159.26	252.05	270.37
23	Maharashtra	1010.18	1370.7	1645.7
24	Orissa	622.91	846.31	1115.06
25	Uttar Pradesh	371.77	374.63	510.7
26	Uttarakhand	29.94	55.12	213.23
27	West Bengal	92.33	94.16	236.53
28	A&N islands	0	0	0
29	Chandigarh	0	0	0
30	D&N Haveli	0	0	0
31	Delhi	112.15	241.5	267.39
32	Daman &Diu	0	2.2	0
33	Lakshadweep	0	0	0
34	Arunachal Pr.	0	0	2.32
35	Manipur	437.62	545.01	864.2
36	Mizoram	123.64	265.96	212.76
Total		4897.1	7945.74	10826.41

There is no provision for State-wise fund allocation under the Scheme

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